

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 701/MP/2020 along with I.A No. 72/2020

Subject : Petition under Section 79(1)(c) and Section 79(1)(f) of the Electricity Act, 2003 seeking directions against Power Grid Corporation of India Limited to comply with the Ministry of Power's Order bearing Reference No. 23/12/2016-R&R dated 15.1.2021 and extend the commencement of the Petitioner's Long Term Access under the LTA Agreement dated 15.10.2018 to coincide with the revised Scheduled Commissioning Date under the Petitioner's Power Purchase Agreement dated 4.9.2018

Date of Hearing : 9.2.2023

Coram : Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P.K. Singh, Member

Petitioner : AP Avikiran Solar India Private Limited (AS IPL)

Respondents : Power Grid Corporation of India Limited (PGCIL)

Parties present : Ms. Suparna Srivastava, Advocate, CTUIL
Ms. Tejasvita Dhawan, Advocate, CTUIL
Ms. Divya Sharma, Advocate, CTUIL
Shri Siddhartha Sharma, CTUIL
Shri Ranjeet S. Rajput, CTUIL
Ms. Priyansi Jadiya, CTUIL

Record of Proceedings

Due to paucity of time, the Commission adjourned the matter.

2. The petition shall be listed for hearing on 10.3.2023.

By order of the Commission

sd/-

(V. Sreenivas)
Joint Chief (Law)

